COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 137 OF 2015 & IA NO. 219 OF 2015

Dated : 19th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Bamunara Industries Welfare Association Vs.		 Appellant(s)
West Bengal Electricity Regulatory Commission & Anr.		 Respondent(s)
Counsel for the Appellant (s) :	Mr. Rajiv Yadav Mr. Mohaq Siddiqi	
Counsel for the Respondent(s) :	Mr. C.K. Rai Mr. Sachin Dubey for R-1	
	Mr. Buddy A. Ranganadhan Ms. Priya Puri for R-2	

<u>ORDER</u>

List the matter for further hearing on <u>27.07.2018 (on top of the board)</u>, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

js/vt